No. 25/2/2016-NCLT National Company Law Tribunal

6th Floor, Block -3, CGO Complex, Lodhi Road New Delhi-110003 Dated 22nd August, 2016

ORDER

Consequent to the notification no. S.O.1934 (E), 1935 (E) dated 1.6.2016 with regard to provisions of Companies Act, 2013 and notification of NCLT Rules, 2016 dated 21.7.2016, issued by the Central Government, Ministry of Corporate Affairs.

- 2 Formats for following Registers (Annexure 1 to 8) have been approved by the Competent Authority for maintaining in all Benches of the National Company Law Tribunal.
 - (i) Register of Petitions
 - (ii) Register of Unnumbered Petitions or Appeals
 - (iii) Register of Caveat
 - (iv) Register of Interlocutory Applications
 - (v) Cash register
 - (vi) Register of Appeals to NCLT
 - (vii) Register of Inspection
 - (viii) Register of Copy Application
- Abovementioned Registers have to be maintained by the Registry of all Benches of the NCLT with immediate effect.

(Shir Ram Bairwa)

Registrar

To,

 Officers of National Law Tribunal, Principal Bench, New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Gauhati/ Hyderabad.

Copy to:

- 2. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 3. All Hon'ble Members, National Company Law Tribunal.
- PS to Joint Secretary (Sh. Amardeep Singh Bhatia) Ministry of Corporate Affairs, New Delhi
- 5. Secretary, National Company Law Tribunal, New Delhi.
- 6. Registrar, National Company Law Appellate Tribunal
- 7. NCLT, website/Notice Board

Annexure ', (Order No. 25/2/2016-NCLT dt. 22.8.20

Register of Petitions

		S. No. / Diary No.
	,	CP No. & Date of filing
ı	u	Case Title
4		Section of the Companies Act, 2013
U		Name & address of the applicant
6		Name of Advocate for the applicant
7		Name and address of the respondent
00		Name of Advocate for the respondents
9		Date of admission
10		Interi m order If any
11		Date of Final order
12		Oisposed of by Bench
13		Appeal if any, filed in the NCLAT
14		Consign to Record Room
10		Remarks

The

Register of Unnumbered Petitions or Appeals

1	Diary
7	Date of filling
ω	Case Title
4	Name & address of petitioner/appellant
U	Name of Advocate for the applicant
6	Name and address of the respondent
7	Name of Advocate for the respondents
00	Disposed of by Bench
9	Consign to Record Room on
10	Remarks

July July

Annexure 'A (Order No. 25/2/2016-NCLT dt. 22.8.20)

Register of Caveats

1	Diary No.
2	Date
w	CP/TP/TA No.
4	Name & address of the Caveator
5	Name of Advocate for the Caveator
6	Name and address of the Petitioner
7	Name of Advocate for the Petitioner
00	Disposal
٥	Disposed of by Bench
5	Remarks

The

Remarks

12

Register of Interlocutory Applications

-	Diary No.
7	A No.
3	CP/TP/TA No.
4	Section of the Companies Act, 2013
5	Name & address of the applicant
6	Name of Advocate for the applicant
7	Name and address of the respondent
00	Name of Advocate for the respondent
٥	Date of Listing
10	Interim order If any
2.2	Date of Disposal

the

Cash Register

1	ă.	S. No./Diary No.
7	,	CP/TP/TA No.
w		IA No.
4	5	Name of the Party Remitting IPO/DD
5		Purpose
6	No. &	Part
7	Amount	ticulars of IPO/DD
00	Name of PO/Bank of issue	PO/DD
9	the IPO/DD	Initials with Date of clerk Receiving
10	receiving IPO/DD in cash Sec.	Initials with date of Official
11		Remarks



Annexure '/ Order No. 25/2/2016-NCLT dt. 22.8.20

Register of Inspection

		7	
5	5 6 7	5	5 6 7
Name of the Parties in the Address of the Application/ person seeking inspection with the person inspection inspecting	Name & Date & time of commencement of person seeking inspection with the initials of the person inspecting	Name & Date & time of commencement of person seeking inspection with the initials of the person inspecting	Name & Date & time of Date & time of the commencement of person seeking inspection with the initials of the person inspecting inspecting
Date & time of commencement of inspection with the initials of the person inspecting		Date & time of the completion of Inspection with the initials of the person inspecting	Date & time of the completion of fee, if any the official who initials of the person inspecting lnspection
	Date & time of the completion of Inspection with the initials of the person inspecting		Inspection Initials of Fee, if any the official who Supervise The Inspection



Annexure 'A (Order No. 25/2/2016-NCLT dt. 22.8.201

Register of Appeals to NCLAT

-					No.	·
2	,		No. Children Co.	NCLAT	before the	Appeal no.
3	,			-	No.	CP/TP/TA
4		oBarrio,	against	appealed	order	Date of
5					Applicant/respondent	Name of the
6		TO NCLAI	CO INCOINT	of records	Dispatch	Date of
7		4	HATOM MODAL	from NCIAT	Of records	Date recd.
00		with date	/Allowed	TAIL SOUTH	Dismissad	Appeal
9		date	if any with	Direction	Direction	Interim
10		date	appeal with	in the		Final order
11		by the NCLT	compliance	any for	The state of the	Direction if
12		i)	compliance	for .	Haven edane	stone taken
13					Calputa	- Comments

The

Register of Copy Application

Annexure 'A (Order No. 25/2/2016-NCLT dt. 22.8.201

2	No. & Title ap
w	pplication for CTC
4	particulars of DD/IPO
5	Amount and Date of payment of additional fee
6	Date of preparation of copy
7	Date of delivery of copy
00	Signature of the person receiving
٥	Remarks

